

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF VALID TECHNOLOGIES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Person	Valid Technologies India Private Limited
2.	Date of Incorporation of Corporate Person	20th February, 2009
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies - Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U32109DL2009PTC187839
5.	Address of the Registered Office and Principal Office (If any) of Corporate Person	Shop No. 302, 3rd Floor, SSG East Plaza, LSC, Kondli Gharoli, Mayur Vihar-III, Delhi - 110096
6.	Liquidation Commencement Date of Corporate Person	30th August, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Rakesh Mishra Communication Address: C-100, Sector-2, Noida, Uttar Pradesh-201301 Email: liq.vtipl24@gmail.com CC to: rakeshmishranr@hotmail.com Ph. No: 0120-4729417 IBBI/IPA-001/IP-P-01676/2019-2020/12719
8.	Last Date for Submission of Claims	29th September, 2024

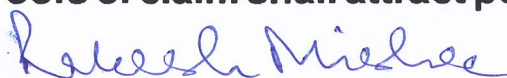
Notice is hereby given that the Valid Technologies India Private Limited has commenced voluntary liquidation on 30th August, 2024.

The stakeholders of **Valid Technologies India Private Limited** are hereby called upon to submit a proof of their claims, on or **before 29th September, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

RAKESH MISHRA
(Insolvency Professional)
Reg. No. IBBI/IPA-001/IP-P-01676/2019-2020/12719
E-mail : rakeshmishranr@hotmail.com
Ph No. : 9810002662/ 0120-4729400
B 403, Rosewood Apartments,
Mayur Vihar, Phase 1 Extn, Delhi-110091



Rakesh Mishra
Liquidator

For Valid Technologies India Private Limited

Date : 02 September

IBBI Reg. No: IBBI/IPA-001/IP-P-01676/2019-2020/12719

2024 Place: Noida

AFA Validity: 18th January, 2025